

12.56 hrs.

NOTIFICATIONS UNDER AIRCRAFT ACT

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER INCOME-TAX ACT,
WEALTH-TAX ACT AND CUSTOMS ACT

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under section 296 of the Income-tax Act, 1961:—

(i) The Income-tax (Third Amendment) Rules, 1974, published in Notification No. S.O. 567(E) in Gazette of India, dated the 21st September, 1974.

(ii) The Income-tax (Fourth Amendment) Rules, 1974, published in Notification No. S.O. 615(E) in Gazette of India, dated the 17th October, 1974. [*Placed in Library* See No. LT-8458/74.]

(2) A copy of the Wealth-tax (Second Amendment) Rules, 1974 (Hindi and English versions) published in Notification No. S.O. 599(E) in Gazette of India, dated the 8th October, 1974, under sub-section (4) of section 46 of the Wealth-tax Act, 1957 [*Placed in Library*. See No. LT-8459/74.]

(3) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:—

(i) G.S.R. 1020 published in Gazette of India dated the 14th September, 1974 together with an explanatory memorandum.

(ii) G.S.R. 1157, published in Gazette of India, dated the 19th October, 1974 together with an explanatory memorandum. [*Placed in Library*. See No. LT-8460/74.]

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI SURENDRA PAL SINGH): I beg to lay on the table a copy each of the following Notifications (Hindi and English versions) under section 14A of the Aircraft Act, 1934:—

(1) The Aircraft (Third Amendment) Rules, 1974, published in Notification No. G.S.R. 1034 in Gazette of India, dated the 21st September, 1974, together with an explanatory note.

(2) The Aircraft (Fourth Amendment) Rules, 1974, published in Notification No. G.S.R. 1035 in Gazette of India dated the 21st September, 1974 together with an explanatory note. [*Placed in Library*. See No. LT-8461/74.]

NOTIFICATION UNDER SEAMEN'S PROVIDENT FUND ACT

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI): I beg to lay on the Table a copy of the Seamen's Provident Fund (Second Amendment) Scheme, 1974 (Hindi and English versions) published in Notification No. G.S.R. 1057 in Gazette of India, dated the 28th September 1974, under section 24 of the Seamen's Provident Fund Act, 1966. [*Placed in Library* See No. LT-8462/74.]

ALUMINIUM (CONTROL) THIRD AMENDMENT ORDER, 1974

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): I beg to lay on the Table a copy of the Aluminium (Control) Third Amendment Order, 1974 (Hindi and English versions) published in Notification No. S.O. 586(E) in Gazette of India dated the 3rd October, 1974 under sub-section (6) of section 3 of the